

*viz.* the Land Acquisition and Development, Low Income Group, Middle Income Group and Rental Housing Schemes. The amount is to be distributed among these schemes at the discretion of the State Government.

**OVERTIME ALLOWANCE PAID TO PERSONAL STAFF OFFICE STAFF**

\*527. **SHRI KOTA PUNNAIAH:** Will the Minister of FINANCE be pleased to state:

(a) the total amount paid so far by each Ministry/Department including its attached and subordinate offices as overtime allowance to Personal Staff attached to Ministers and officers since the Proclamation of Emergency; and

(b) the total amount paid during the same period to the entire staff in each Ministry/Department as overtime allowance?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA):** (a) and (b). The information is being collected and will be laid on the Table of the House as soon as it becomes available.

**TRAINING OF FOREIGNERS BY I.C.I.C.I.**

\*530. { **SHRI DHANANJOY MOHANTY:**  
**SHRIMATI NANDINI SATPATHY:**

Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Credit and Investment Corporation of India has provided training facilities for personnel from any foreign country; and

(b) if so, what are the facilities and how many such trainees have so far been trained or are receiving training under the Corporation?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R.**

**BHAGAT):** (a) and (b) The Information is being collected and will be laid on the Table of the House.

**TANNERIES FOR LARGE-SIZE GOAT SKINS**

\*531. **DR. M. M. S. SIDDHU:** Will the Minister of INDUSTRY be pleased to state the names, locations and working capacities of tanneries in India where facilities are available for tanning large-size goat skins?

**THE MINISTER OF INDUSTRY (SHRI N. KANUNGO):** A statement is laid on the Table of the House. [See Appendix XLIV, Annexure No. 34.]

**NIGHT DUTY FOR NURSES IN WILLINGDON HOSPITAL**

\*532. **SHRI SUNDAR MANI PATEL:** Will the Minister of HEALTH be pleased to refer to answer given to part (c) of Unstarred Question No. 474 in the Rajya Sabha on the 17th August, 1962 and state:

(a) whether it is a fact that the working hours of the nursing staff in the Willingdon Hospital, New Delhi have been changed recently from monthly night duty to weekly night duty; and

(b) if so, the reasons therefor?

**THE MINISTER OF HEALTH (DR. SUSHILA NAYAR):** (a) Yes, Sir.

(b) The nursing staff requested that their hours be changed from monthly night duty to weekly night duty as it was more convenient to them.

**OUT-OF-TURN ALLOTMENT ON GROUNDS OF ILLNESS OF A PARENT**

\*534. **SHRI ABDUL GHANI:** Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state:

(a) whether it is a fact that serious illness of a dependent parent is no longer considered a ground for out-of-turn allotment of Government residential